

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1624
TO BE ANSWERED ON 6TH AUGUST, 2024

PRADHAN MANTRI GARIB KALYAN ANNA YOJANA (PMGKAY)

1624 DR. MEDHA VISHRAM KULKARNI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the number of beneficiaries covered under this expanded Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) and the provisions to ensure timely distribution of food grains, State-wise;
- (b) the detailed measures taken to ensure effective outreach and communication regarding PMGKAY to the beneficiaries across the State of Maharashtra; and
- (c) whether Government is planning to maintain food security and nutrition during the current economic challenges, if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): At present, against the total intended coverage of 81.35 crore, 80.54 crore persons are covered under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY). State wise coverage may be seen at **Annexure**.

Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/UT Governments. Central Govt is responsible for allocation and transportation of foodgrains upto the designated depots of the FCI. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries rest with the concerned State/UT Govt.

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(b): IEC campaign was carried out for wide dissemination of PMGKAY amongst the public all over the country. It included installation of PMGKAY Banners and Selfie Points at selected points and utilizing other media like, jingles in radio, video clips in television, electronic/social media and also distribution of reusable printed 10 Kg. Carry Bags bearing the details of foodgrains quality, entitled quantity, availability of free-of-cost ration etc. to spread awareness relating to PMGKAY, to the beneficiaries.

(c): Keeping in view welfare of the beneficiaries of PMGKAY in terms of accessibility, affordability and availability of food grains for the poor and to maintain uniformity across the States, the Government has decided to continue to provide free food grains to about 81.35 crore beneficiaries [i.e. Antyodaya Anna Yojana (AAY) households and Priority Households (PHH) beneficiaries] under the PMGKAY for a **period of five years** with effect from 01.01.2024.

Further, in order to improve the level of nutrition, an advisory has also been issued to all the States/UTs to procure millets and distribute them to beneficiaries as per local consumption preferences and as per guidelines issued by the Central Government from time to time.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1624 FOR ANSWER ON 06.08.2024 IN THE RAJYA SABHA.

Statement indicating State-Wise number of Persons/families Covered under PMGKAY

Sl. No.	States/ UTs	Present coverage (In lakh)			
		AAY		Priority	Total persons
		No. of families	No. of person	No. of persons	
1	Andhra Pradesh	9.08	23.52	244.70	268.22
2	Arunachal Pradesh	0.38	1.50	6.90	8.40
3	Assam	6.92	28.08	223.08	251.17
4	Bihar	25.01	125.05	746.11	871.16
5	Chhattisgarh	7.19	20.42	180.35	200.77
6	Delhi	0.69	2.78	70.00	72.78
7	Goa	0.12	0.46	4.86	5.32
8	Gujarat	7.73	35.53	316.07	351.60
9	Haryana	2.68	11.35	115.14	126.49
10	Himachal Pradesh	1.82	7.67	20.98	28.64
11	Jharkhand	8.94	34.76	229.43	264.19
12	Karnataka	10.97	43.91	358.02	401.93
13	Kerala	5.96	25.59	129.21	154.80
14	Madhya Pradesh	14.63	54.93	479.86	534.79
15	Maharashtra	25.05	108.01	592.16	700.17
16	Manipur	0.64	1.82	18.26	20.08
17	Meghalaya	0.70	2.91	18.54	21.46
18	Mizoram	0.26	0.64	6.19	6.83
19	Nagaland	0.48	2.11	11.94	14.05
20	Odisha	12.54	37.52	288.46	325.98
21	Punjab	1.79	7.64	133.80	141.45
22	Rajasthan	6.29	22.29	417.72	440.01
23	Sikkim	0.17	0.57	3.24	3.81
24	Tamil Nadu	18.64	65.78	298.34	364.12
25	Telangana	5.67	15.28	176.33	191.62
26	Tripura	1.09	4.62	19.81	24.43
27	Uttar Pradesh	40.90	132.57	1377.26	1509.82
28	Uttarakhand	1.84	7.92	54.02	61.94
29	West Bengal	16.42	54.99	546.85	601.84
30	A&N	0.04	0.14	0.46	0.61
31	DNH&DD	0.05	0.24	2.45	2.69
32	Lakshadweep	0.01	0.04	0.18	0.22
33	Chandigarh (DBT)	0.00	0.01	2.98	2.99
34	Puduchery (DBT)	0.25	0.82	5.52	6.34
35	J&K	2.33	10.61	61.80	72.41
36	Ladakh	0.06	0.29	1.15	1.44
Total		237.33	892.37	7162.20	8054.56
